


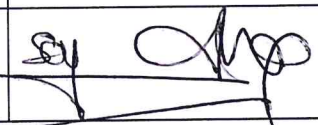
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)**

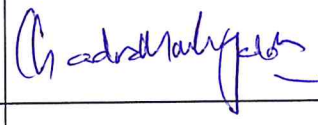
**- ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.03.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.50/2018 in CP(IB)No.52/9/HDB/2017 & CP/52/9/HDB/2017
NAME OF THE COMPANY	Sirpur Paper Mills Limited
NAME OF THE PETITIONER(S)	Rama Road Lines
NAME OF THE RESPONDENT(S)	Sirpur Paper Mills Limited
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. prabhakar	Advocate for IDBI Bank	9949890389	
V.K. SASITH for IRP.	Adv.	9908011277	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
JUS. Chandrabuli	Asy. M.L.	J. Chandrabuli IDBI Co. Ltd.	

Contd...

CA No.50/2018  
In CP (IB) No.52/9/HDB/2017  
CP (IB) No.52/9/HDB/2017

**ORDER**

Mr.V.K.Sajith learned counsel, present for IRP;  
Mr.C.Prabhkar learned counsel, present for IDBI Bank.

Applicant filed proof of service of notice on Operational  
Creditor

Heard Learned Counsel appearing for the  
Applicant/Resolution Professional.

Pursuant to the resolution of the COC held on  
05.03.2018, Resolution Professional filed this  
Application seeking extension of duration of CIRP period  
beyond 180 days.

It is stated in the Application, the resolution plan  
presented by the resolution Applicant require certain  
approvals from Govt. of Telangana, since it is a  
conditional bid.

Considering the above said aspect this Adjudicating  
Authority thought it fit to extend CIRP duration period  
for 90 days beyond 180 days.

Application (CA No.50/2018) is disposed of accordingly.



MEMBER (Judicial)